

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.411
CP/217/ND/2022

IN THE MATTER OF:

Galaxy International Realtech Private limited ... Applicant

Order under Sub-Sec (1) of Sec. 66.

Order delivered on 10.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kartikey Goel, Adv.

ORDER

Ld. Counsel for the Applicant has submitted that the report of CoC and RD is awaited. Issue fresh notice returnable on 28.03.2023. The Ld. Counsel for the Applicant undertakes to serve notice to all the parties through email and file affidavit of service.

Let the matter be fixed for hearing on **28.03.2023.**

Sd/-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-

ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)